

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
IA No. 45 of 2013

Dated : 6th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R-1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri Vashishta
Mr. Ruth Elwin for R-2

ORDER

The learned Senior Counsel appearing on behalf of the Appellant has finished his arguments.

Post the matter for reply submissions of Respondents on

23.08.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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